

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.1449
ANSWERED ON 10TH FEBRUARY, 2023**

IMPLEMENTATION OF AYUSH SCHEMES

**1449. SHRIMATI KAVITHA MALOTHU:
SHRI RAJAN VICHARE:
DR. G. RANJITH REDDY:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Ministry in the State of Telangana during the last five years and the current year, year-wise, scheme-wise and district-wise;
- (b) the details of funds allocated, sanctioned, released and utilized for each of the said schemes during the last five years and the current year, year-wise, scheme-wise and district-wise including Thane district in Maharashtra;
- (c) the details of targets set and achieved during the last five years and the current year, year-wise, scheme-wise and district-wise;
- (d) whether the Government found any shortcomings in implementation of the said schemes and if so, the action taken thereon;
- (e) whether there is a time and cost overrun of any of the said schemes and if so, the reasons therefor; and
- (f) the time by which the remaining funds is likely to be released to the State of Maharashtra?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments in the country including Telangana and supporting their efforts for development & promotion of AYUSH systems of medicine by providing financial assistance to them under different activities as per the proposals received in their State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following activities: -

- (i) AYUSH Health & Wellness Centres

- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- (v) Setting up of upto 10/30/50 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) AYUSH Gram
- (xi) Establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of AYUSH Under-Graduate Institutions
- (xiii) Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

Further, Ministry of Ayush is also running Central Sector Schemes namely AYURGYAN Scheme and AYURSWATHYA Yojana from the financial year 2021-22. Under the said Schemes, there is no provision to allocate/sanction/release the funds to State/UT wise and the financial assistance is provided directly to the eligible individual organizations/institutes situated in various States/UTs including the State of Telangana and Maharashtra based on the merit of the proposals submitted by them.

(b) to (f): While Union Cabinet was approving for continuation of NAM from 2021-22 to 2025-26, escalation cost of some major activities of NAM as well as some new activity like AYUSH Public Health programs were also approved for incorporation into the NAM guideline. Accordingly, based on observation/recommendation of evaluation undertaken by NITI Aayog and approval of Union Cabinet, the guideline of the NAM scheme have been revised under consultation with State/UT Governments and escalated cost of some major activities of NAM as well as new AYUSH Public Health programs has been incorporated. The revised NAM guideline had been circulated to all the States/UTs to submit the proposals through State Annual Action Plans (SAAPs) as per the schematic provisions available in the guideline. Since, implementation of the NAM scheme comes under the purview of respective State/UT Governments, no State-wise specific targets have been fixed by the Government of India for the States/UTs. However, the resource pool allocated under NAM for each State/UT Government is communicated to them and accordingly, States/UTs are required to prepare their SAAPs as per requirements in accordance with NAM guideline.

As per the proposals submitted by State Government of Maharashtra through State Annual Action Plans (SAAPs), the detailed status of funds allocated/ sanctioned, released and utilization reported by State Government of Maharashtra during the last five years and the

current year, year-wise under NAM is furnished in **Annexure**. However, no funds are allocated/sanctioned and released district-wise. Further, the submitted SAAP of the current year 2022-23 of the State Government of Maharashtra has been approved for an amount of Rs. 5084.440 lakhs and eligible grant of central share would be released as soon as the conditions of Department of Expenditure guidelines vide no. F.N.1 (13) PFMS/FCD/2020 dated 23.03.2022 and corrigendum dated 21.06.2022 regarding procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds is met by the State Government of Maharashtra.

The status of funds allocated/ sanctioned, released and utilization reported by State Government of Maharashtra during the last five years and the current year, year-wise under NAM

(Rs. in lakhs)

Year	Allocated/sanctioned (Central Share + State Share)	Released (Central Share)	Expenditure reported by State Government (Central Share)
2017-18	2973.808	1784.285	613.954
2018-19	0.00	0.00	0.00
2019-20	7181.07	4308.643	2093.668
2020-21	0.00	0.00	0.00
2021-22	0.00	0.00	0.00
2022-23	5084.440	0.00	0.00